

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 4603 /A.

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ito Basar,  
Registrar, Gauhati High Court,  
Itanagar Permanent Bench, Naharlagun.

Dated Guwahati, 27<sup>th</sup> September, 2021

Sub:- **Casual leave.**

Ref:- Letter dated 23.09.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.09.2021.**

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/4604/A, dated 27.9.2021**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT.REGISTRAR (VIGILANCE)**